

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2912**  
ANSWERED ON 07.08.2023

**INDUSTRIAL TRAINING INSTITUTES**

†2912: SHRI DINESH LAL YADAV “NIRAHUA”

Will the Minister of Skill Development and Entrepreneurship be pleased to state:

- (a) the details of Industrial Training Institute (ITI) operational in the country State/Union-territory wise;
- (b) whether there is any need for improvement in the quality of training in these institutions;
- (c) if so, the details thereof along with the steps taken/ being taken by the Government in this regard;
- (d) whether the Government proposes to establish more number of ITIs in other states of the country including Bihar to impart training to more youths; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI RAJEEV CHANDRASEKHAR)

(a) The Skill India Mission (SIM) of the Govt. of India is aimed at Skilling, Re-skilling and Up-skilling to ensure our youth are prepared for the large number of opportunities coming up as the economy expands and India moves from the 10<sup>th</sup> largest economy to 3<sup>rd</sup> largest economy in the world. SIM is aimed at future ready and Industry ready talent among youths.

Under SIM, MSDE delivers short term skills training through Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and Jan Sikhshan Sansthan (JSS), and long term skills under Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs) to all the sections of the society.

At present there are 14,938 ITIs established in the country out of which 3253 ITIs are Government ITIs and 11685 ITIs are Private ITIs. State/UTs wise list of ITIs is attached at *Annexure-1*.

(b) & (c) Sir, improving quality training in Industrial Training Institutes (ITIs) is a continuous process. Towards this, inter alia Standards and Norms of Affiliation of ITIs are reviewed, curriculum & courses are revised as per industry practices, and assessment practices are strengthened.

Apart from these, Directorate General of Training (DGT) under Ministry of Skill Development and Entrepreneurship, has allocated funds under following Schemes/Projects for upgradation of ITIs across the country.

- i. **Enhancing Skill Development Infrastructure in North Eastern States:** The scheme inter-alia envisages upgradation of 22 existing ITIs by establishment of 3 new trades in each ITI; supplementing deficient infrastructure in 28 ITIs by constructing new boundary wall, new hostel along with supplementing old and obsolete tools and equipment for 3 existing trades in each ITI. The details of state wise allocation and fund released are attached at *Annexure- 2*.
- ii. **Upgradation of existing Government ITIs into Model ITIs:** At least one existing ITI in each State has been taken for Upgradation into Model ITI for upgradation ITIs showcasing best practices, efficient and high-quality training delivery and sustainable and effective industry relationship. The details of state wise allocation and fund released are attached at *Annexure -2*.
- iii. **Skill Strengthening for Industrial Value Enhancement (STRIVE):** STRIVE project aims to improve quality & market relevance of skill development training programs in long term vocational education. Under this project, 498 ITIs (which include 465 Government and 33 Private ITIs) have been selected as on date to receive funds for upgradation of their training infrastructure (non-civil work). The state wise number of ITIs and the sanctioned amount as on date is attached at *Annexure – 3*.

(d) & (e) No, Sir. The Establishment and administration of ITIs including the start of new courses in ITIs comes under the jurisdiction of State Governments/UTs, while the policies such as setting the criterion for affiliation, designing curriculum, and conducting the examination along with certification are the responsibilities of the Central Government.

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred question number 2912 answered on 07.08.2023.**

State/UTs wise list of ITIs

Sl. No.	States / UTs	Nos. of Govt. ITIs	Nos. of Pvt. ITIs	Nos. of Total ITIs
1.	Andaman and Nicobar Islands	3	1	4
2.	Andhra Pradesh	85	433	518
3.	Arunachal Pradesh	7	0	7
4.	Assam	31	13	44
<b>5.</b>	<b>Bihar</b>	<b>150</b>	<b>1223</b>	<b>1373</b>
6.	Chandigarh	2	0	2
7.	Chhattisgarh	120	113	233
8.	Delhi	17	36	53
9.	Goa	11	2	13
10.	Gujarat	274	234	508
11.	Haryana	160	228	388
12.	Himachal Pradesh	128	140	268
13.	Jammu and Kashmir	49	1	50
14.	Jharkhand	77	269	346
15.	Karnataka	275	1227	1502
16.	Kerala	149	314	463
17.	Ladakh	3	0	3
18.	Lakshadweep	1	0	1
19.	Madhya Pradesh	195	883	1078
20.	Maharashtra	422	607	1029
21.	Manipur	10	0	10
22.	Meghalaya	7	1	8
23.	Mizoram	3	0	3
24.	Nagaland	8	0	8
25.	Odisha	63	450	513
26.	Puducherry	8	7	15
27.	Punjab	114	236	350
28.	Rajasthan	160	1453	1613
29.	Sikkim	4	0	4
30.	Tamil Nadu	87	414	501
31.	Telangana	66	233	299
32.	The Dadra & Nagar Haveli and Daman & Diu	3	0	3
33.	Tripura	20	2	22
34.	Uttar Pradesh	286	2943	3229
35.	Uttarakhand	105	84	189
36.	West Bengal	150	138	288
<b>Grand Total</b>		<b>3253</b>	<b>11685</b>	<b>14938</b>

**Annexure referred to in reply to part (b)& (C) of Lok Sabha Unstarred question number 2912 answered on 07.08.2023.**

The scheme wise details of funds allocation and released are given below:

(i) Enhancing Skill Development Infrastructure in NE States:

(Rs. in Lakh)					
Sl. No.	State	Upgradation of existing Government ITIs		Setting up of 34 new ITI	
		Central Share allocation	Central Share Released	Central Share allocation	Central Share Released
1	Arunachal Pradesh	1146.87	1060.85	7695	5944.3
2	Assam	1443.24	1019.88	4275	1310.88
3	Manipur	1856.05	1319.33	3420	2171.59
4	Meghalaya	1120.68	788.67	2565	1341.51
5	Mizoram	1062.66	787.88	2565	1903.43
6	Nagaland	1134.53	1189.47	3420	2866.3
7	Sikkim	510.3	510.27	2565	1408.86
8	Tripura	354.22	291.38	2565	2565
	<b>Total</b>	<b>8628.55</b>	<b>6967.73</b>	<b>29070</b>	<b>19511.87</b>

(ii) Upgradation of existing Government ITIs into Model ITIs:

Details for Upgradation of existing ITI (Rs. in Lakh)			
Sl.No.	State	Central Share allocation	Central Share Released
1	Andhra Pradesh	630	630
2	Assam	195.75	195.75
3	Arunachal Pradesh	352.35	352.35
<b>4</b>	<b>Bihar</b>	<b>630</b>	<b>350</b>
5	Chhattisgarh	630	350
6	Chandigarh	150	150
7	Delhi	531.09	295
8	Goa	175	175
9	Gujarat	318.5	318.5
10	Haryana	630	630
11	Himachal Pradesh	575.19	319.5
12	Jharkhand	630	630
13	Jammu & Kashmir	630	350
14	Karnataka	805	525
15	Kerala	630	630
16	Ladakh	208.35	115.75
17	Madhya Pradesh	350	350
18	Maharashtra	157.332	157.33

19	Odisha	447.3	447.3
20	Punjab	350	350
21	Puducherry	175	175
22	Rajasthan	315	315
23	Sikkim	450	450
24	Tamil Nadu	630	350
25	Tripura	648	553.25
26	Telangana	630	350
27	Uttar Pradesh	3654	2562
28	Uttarakhand	472.5	262.5
29	West Bengal	630	437.5
	<b>Total</b>	<b>16630.36</b>	<b>12776.73</b>

**Annexure referred to in reply to part (b)&(c) of Lok Sabha Unstarred question number 2912 answered on 07.08.2023.**

State-wise number of ITIs along with details of funds released

Sl.No.	State Name	Number of Government ITIs	Number of Private ITIs	Total Funds Released under STRIVE (in Rs. Crores)
1	Andaman & Nicobar Islands	1	-	1.01
2	Andhra Pradesh	15	-	15.88
3	Arunachal Pradesh	1	-	3.46
4	Assam	6	2	7.68
<b>5</b>	<b>Bihar</b>	<b>4</b>	<b>-</b>	<b>4.64</b>
6	Chandigarh	1	-	0.00
7	Chhattisgarh	13	4	13.18
8	Delhi	3	1	5.86
9	Goa	2	-	4.44
10	Gujarat	34	4	38.10
11	Haryana	21	-	17.94
12	Himachal Pradesh	31	1	27.95
13	Jammu and Kashmir	7	-	9.47
14	Jharkhand	6	-	4.25
15	Karnataka	21	1	20.39
16	Kerala	23	2	24.70
17	Madhya Pradesh	20	1	26.07
18	Maharashtra	72	5	82.93
19	Manipur	2	-	1.92
20	Meghalaya	1	-	3.05
21	Mizoram	1	-	2.96
22	Nagaland	2	-	3.66
23	Odisha	25	2	19.76
24	Puducherry	2	-	2.73
25	Punjab	23	1	19.80
26	Rajasthan	14	-	15.72
27	Sikkim	1	-	2.63
28	Tamil Nadu	29	3	21.53
29	Telangana	17	-	12.70
30	Tripura	8	-	6.15
31	Uttar Pradesh	25	4	31.09
32	Uttarakhand	8	-	8.55
33	West Bengal	26	2	31.00
	<b>Total</b>	<b>465</b>	<b>33</b>	<b>491.19</b>

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